

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

61. C.P. 3662/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.12.2019**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt Ltd  
V/s  
Magikwand Media Pvt Ltd

SECTION 271 OF COMPANIES ACT, 2013

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**ORDER**

At the request of counsel for the petitioner, list this matter on  
07.02.2020.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)

